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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-IV)/2010/1961/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 27<sup>th</sup> March, 2015*

Sub:- **National Conference of the Presiding Officers of Labour Courts / Tribunals (P-920), scheduled to be held from 10.04.2015 to 12.04.2015 at the National Judicial Academy, Bhopal.**

Ref. Notification No. HC.VII-100(Pt.-IV)/2010/1884/A, dated 24<sup>th</sup> March, 2015

Madam,

With reference to the subject cited above, I am directed to inform you that **Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh has been exempted** from attending the aforesaid Conference, **scheduled to be held from 10.04.2015 to 12.04.2015 at the National Judicial Academy, Bhopal**

This is for favour of your kind information and necessary action.

With regards,

Yours faithfully,

23.03.15

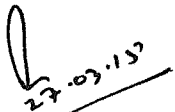
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-100 (Pt.-IV)/2010/1962 - 1971/A dated 27.03.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati (in reference to this Registry's Notification, communicated vide No. HC.VII-100(Pt.-IV)/2010/1885 - 1897/A, dated 24.03.2015)
3. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Dibrugarh. He is requested to inform the concerned Judicial Officer accordingly.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh.
7. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this letter in the official web site of Gauhati High Court immediately.
8. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
10. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM